Annexure-1

Name of the corporate debtor: M/s S.M. Pharmaceuticals Private Limited; Date of commencement of CIRP: 16-07-2025: List of creditors as on:10-07-2027

List of secured financial creditors belonging to any class of creditors.

(Amount in)

Sl. No.		Details of claim received		Details of claim admitted						Amount of contingent	Mutual	of claim	claim under	if any
			Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set off	admitted	verification	L
	State Bank of India	01/07/2025	28,57,48,513.00	28,35,74,082.00	С	stocks and commercial building and collateral	6,12,00,000.00 (Third Party Guarantees Doraswamy Raju, Yaswanth Raju, Geetha Doraswamy Raju)	NO	100%	NA	NA	NA		Collateral property is auctioned on 11/06/2025 the buyer has paid 2.51cr and remaining balance amount to be paid on or before 25/07.2025